

O.W. No. /CMM/ /2020.  
O/o Chief Metropolitan Magistrate,  
Esplanade, Mumbai.  
Date : 16 /04 /2020.

To,  
All the concerned Sr. Police Inspector and  
BEST Depot / S. T. Depot In charge of Mumbai City &  
Suburban, Dist. Thane, Palghar &  
Dist. Raigadh.

**Subject:** To allow Court Staff to attend urgent court duty from  
dated 15.04.2020.

**Reference:** Circular dated 15.04.2020 of the Hon'ble High Court,  
Bombay.

You are, hereby directed to allow the Court Staff, who are staying  
in your jurisdiction to attend the Court for urgent court matters.

The Depot In-charge are also directed to let staff travel to Mumbai  
or Dadar whatever available. The staff will on demand will produce their  
Identity Card issued by Chief Metropolitan Magistrate, Esplanade, Mumbai.

The permission is valid from dated 16.04.2020 to 04.05.2020.

(Smt. S. T. Dande)  
I/c Chief Metropolitan Magistrate,  
Esplanade, Mumbai.